

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 108
CP(IB)/48(AHM)2021

Order under Section 7 IBC

IN THE MATTER OF:

Finquest Financial Solutions Pvt Ltd.
V/s
Manpasand Beverages Ltd.

.....Applicant

.....Respondent

Order delivered on ..12/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

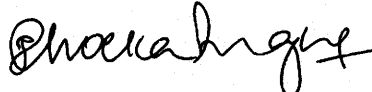
PRESENT:

For the Applicant :
For the Respondent : Mr. Jaimin R. Dave, Advocate.

ORDER

Since connected matter of same CD's is pending before Hon'ble Supreme Court, the matter is adjourned.

List the matter on 16.08.2021



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)